

1306 Hrs.

PAPERS LAID ON THE TABLE
CERTIFIED ACCOUNTS OF POST GRADUATE
INSTITUTE OF MEDICAL EDUCATION AND
RESEARCH, CHANDIGARH AND AUDIT
REPORT THEREON

THE MINISTER OF WORKS AND
HOUSING AND HEALTH AND FAMILY
PLANNING (SHRI UMA
SHANKAR DIKSHIT)

I beg to lay on the table a copy of the Certified Accounts of the Post-graduate Institute of Medical Education and Research, Chandigarh, or the year 1970-71 together with the Audit Report thereon, under sub-section (4) of section 18 of the Post-graduate Institute of Medical Education and Research, Chandigarh, Act 1966. [Placed in Library. See No. LT-3170/72]

Ordinances under article 123(2) (a) of the Constitution

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS AND SHIPPING AND
TRANSPORT (SHRI RAJ BAHADUR) :

I beg to lay on the Table a copy each of the following Ordinances (Hindi and English versions) under provisions of article 123(2) (a) of the Constitution :—

- (i) The Delhi University (Amendment) ordinance 1972, (No 5 of 1972) promulgated by the President on the 22nd June, 1972.
- (ii) The Indian Iron and Steel Company (Taking over of Management) Ordinance, 1972 (No. 6 of 1972) promulgated by the President on the 14th July, 1972.
- (iii) The Income-tax (Amendment) Ordinance, 1972 (No. 7 of 7 1972) promulgated by th President on the 15th July 1972. [Placed in Library see No. LT-3171/72]

REPORTS UNDER BANKING COMPANIES (ACQUISITION AND TRANSFER OF UNDERTAKINGS) ACT, 1970, REPORT OF DEPOSIT INSURANCE CORPORATION, BOMBAY AND STATEMNET OF CENTRAL GOVERNMENT MARKET BORROWINGS IN 1972-73

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : I beg to lay on the Table

(I) A copy each of the following documents (Hindi and English versions) under sub-section (8) of section 10 of the Banking Companies (Acquisition and Transfer of Undertakings) Act, 1970 :

- (i) Report on the working and activities of the Central Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (ii) Report on the working and activities of the Bank of India for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report there on.
- (iii) Report on the working and activities of the Punjab National Bank for the year ended the 31st December 1971 along with the Accounts and the Auditors' Report thereon.
- (iv) Report on the working and activities of the Bank of Baroda for the year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (v) Report on the working and activities of the United Commercial Bank for year ended the 31st December, 1971 along with the Accounts and the Auditor's Report thereon.
- (vi) Report on the working and activities of the Canara Bank for the year ended the 31st December, 1971 along with Accounts and the Auditor's Report thereon.
- (vii) Report on the working and activities of the United Bank of India for the year ended the 31st December 1971 along with the Accounts and Auditor's Report thereon.
- (viii) Report on the working and activities of the Dena Bank for the year ended the 31st December, 1971